

(c) the extent to which it has been implemented?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL):** (a) An Understanding was arrived at on July 1, 1976 between representatives of Mizo underground and the Government of India.

(b) The details are—

(i) The Mizo National Front delegation acknowledged that Mizoram is an integral part of India and conveyed to the Govt. of India their resolve to accept a settlement of all problems in Mizoram within the framework of the Constitution of India;

(ii) In order to bring about a climate of understanding and an atmosphere of peace and tranquillity in Mizoram at the earliest, the delegation agreed to abjure violence and suspend all activities. In furtherance of these objectives, the underground delegation agreed to collect all underground personnel with their arms and ammunition inside mutually agreed camps within one month after their establishment and also agreed to hand over arms and ammunition to the Government of India.

(iii) The Government of India also decided to suspend operations, thereafter, by the Security Forces. Such suspension, however, would not apply to operations against underground personnel attempting to cross international border and to the maintenance of law and order.

It was agreed to continue the talks further.

(c) Efforts to secure the implementation by the Mizo National Front of the above understanding are continuing. Shri Laldenga in his latest communication has urged upon his followers to initiate action to come overground and deposit arms and ammunition in their possession.

**Discontinuance of Advertisements regarding U.P.S.C. to National Regional Newspapers by DAVP**

**2953. SHRI VASANT SATHE:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that on the grounds of economy the DAVP has, during the current year discontinued release of UPSC Weekly advertisement to some of the National Regional Newspapers in the country;

(b) if so, the number and names of such papers with dates of discontinuation of UPSC advertisement;

(c) whether it is a fact that during the same period UPSC advertisement was awarded afresh to other Newspapers and the names of such papers with their latest circulation; and

(d) whether there is a deliberate attempt by the Government to bring pressure on the freedom of press through release of DAVP advertisement as seen in the case of discontinuation of UPSC advertisement to a popular Marathi daily "LOKMAT" from Nagpur and justification for such a vindictive action by the authority?

**THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI):** (a) to (c). The UPSC media list has been revised with effect from 4-2-1978 with a view to achieving the widest publicity coverage within available funds. As a result, 44 papers have been added and 48 dropped. Of those added 13 newspapers were already on the UPSC media list but were excluded during the emergency. A statement giving the names of papers included in the list and dropped therefrom is laid on the Table of the House. [Placed in Library. See No. LT-1813/78].

(d) No, Sir. "LOKMAT" had to give place to another Marathi daily having comparatively very large circulation.